

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH  
**ORDER SHEET**

O.A / MA / BA / EP NO. 1441 OF 20 05

Applicant/s D.P. Sinha Respds. U.O.I. Letter

Advocate for Applicant/s En. S.P. Singh Vishen Advocate for Respondent/s En. S.K. Anwar

| Notes of the Registry                                                                                                                                                                                                                                                                                                                                                                                        | Orders of the Tribunal                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | Sheet No. <u>14</u> |
|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------|
| <p><u>09/09/09</u><br/>         Notice issued to<br/>         Sup. no. 02 on<br/>         22/5/09 has been<br/>         used back with<br/>         postal remark that<br/>         'इस पद के कार्य -<br/>         भीषणकारी नहीं बताने हैं;<br/>         जे न स इन्का, सही-<br/>         जे के लिए वापस'।<br/>         (Kept in C) file).<br/>         Submitted<br/>         Amit<br/>         09/09/09</p> | <p><u>10/09/09</u><br/>         Hm Mr. Ashok S. Koomadi, J.M.<br/>         Hm Mr. S.N. Shukla, A.M.<br/> <br/>         Even in the reused call, none is<br/>         present for the applicant. Respondents'<br/>         counsel is present.<br/>         O.A. stands dismissed for non-<br/>         prosecution.<br/> <br/> <br/>         A.M.<br/> <br/> <br/>         J.M.</p> |                     |

Contd. On Sheet No. \_\_\_\_\_